

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1471/2020

ANNIE NAGARAJA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.135565/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No.135566/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENTMENTIOEND FOR 30.12.2021 VACATION BENCH)

WITH

W.P.(C) No. 1478/2020 (X)

(FOR ADMISSION and IA No.136470/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No.136471/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 30-12-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
(VACATION BENCH)

For Petitioner(s) Ms. Minakshi Arora, Sr. Adv.
Mr. Nikhil Palli, Adv.
Mr. Anant Vijay Palli, Adv.
Mr. Deepak Goel, AOR
Mr. Kamal Kumar Pandey, Adv.
Mr. Vipin Kumar, Adv.
Ms. Madhuri Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Having heard learned counsel for the petitioner, we direct that these writ petitions be listed for hearing on 19.01.2021 along with W.P. (C) No. 1109/2020.

In the meanwhile, there will be stay of operation of the order dated 18.12.2020 being Annexure P-3 to the Writ Petition.

(SANJAY KUMAR-II)
AR-CUM-PS

(R. NATARAJAN)
AR-CUM-PS

(NISHA TRIPATHI)
BRANCH OFFICER